

In Partial Modification to the Sitting Arrangement at the Madurai Bench of Madras High Court at Madurai, which has come into effect from 6th August, 2018, it is hereby notified that the Hon'ble the Chief Justice is pleased to approve following partial modification with effect from **Monday, 20th August, 2018**

Sl.No.	Name of the Hon'ble Judge	SUBJECT
1	M.M.Sundresh, J	After Division Bench work – Civil Revision Petitions of the years 2013 and 2014
2	S.Vaidyanathan, J	Writ Petitions relating to Labour and Service – from the year 2013 (All Stages)
3	V.M.Velumani, J	First Miscellaneous Appeals (All Stages)
4	J.Nisha Banu, J	Writ Petitions relating to Urban Land Ceiling, Land Acquisition, Other Land Laws, Land Revenue, Land Tenancy, Motor Vehicles, Motor Vehicle Tax, All other Taxes & Duties, Export and Import, Customs and Central Excise (All Stages) Writ Petitions relating to Labour and Service – upto the year 2012 (All Stages)
5	N.Anand Venkatesh, J	Criminal Original Petition (u/s.482 & 407 of Cr.P.C), Writ Petition (Cr.PC) (All Stages) - from the year 2016 Criminal Appeals relating to Crime Against Women
6	G.K.Ilanthirayan, J	Criminal Original Petitions - Anticipatory Bail and Bail Applications Criminal Original Petitions (u/s. 482 & 407 of Cr.PC.) and WP (Cr.P.C) - (All Stages) - up to the year 2015

//BY ORDER OF THE HON'BLE THE CHIEF JUSTICE//